COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 179 OF 2017

Dated: 8th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Odisha Power Transmission Corporation Limited Appellant(s)

Vs.

Tata Sponge Iron Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R.M. Patnaik

Mr. P.P. Mohanty

Mr. Avnish Kr.Sharma for R-1

Mr. Rutwik Panda

Ms. Anshu Malik for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 29.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk